

**Customs, Excise & Service Tax Appellate Tribunal,
West Zonal Bench : Ahmedabad**

REGIONAL BENCH - COURT NO. 3

Customs Appeal No. 10922 of 2017

[Arising out of OIO-MUN-CUSTM-000-COM-24-16-17 Dated- 25/01/2017 passed by Principle Commissioner Customs, Excise and Service Tax-MUNDRA)

Krishak Bharti Cooperative Limited

A-10, Sector-1, Noida, Gautam Budh Nagar,
Noida, Uttar Pradesh

....Appellant

VERSUS

C.C.-Mundra

Office of the Principal Commissionerate of Customs,
Port User Buld. Custom House Mundra, Mundra
Kutch, Gujarat-370421

....Respondent

APPEARANCE:

Shri. B K. Singh, Advocate for the Appellant

Shri. Ajay Jain, Special Counsel for the Respondent

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
HON'BLE MEMBER (TECHNICAL), MR. RAJU**

DATE OF HEARING:14.07.2022

DATE OF DECISION:11.11.2022

The appeal is disposed of. For order, see order of date in Customs Appeal No. 11133 of 2015.

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

**(RAJU)
MEMBER (TECHNICAL)**